

**SH. RAKESH KAINTHLA**  
**DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.**



Born on 23<sup>rd</sup> May, 1968 at Shimla. Passed Matriculation examination from D.A.V. School, Lakkar Bazaar, Shimla in 1984. Graduated from Government Degree College, Sanjauli, Shimla. Passed L.L.B. from Department of Law, H.P. University, Shimla in 1991. Enrolled as an Advocate with Bar Council of Himachal Pradesh in 1991. Practiced in the Hon'ble High Court of Himachal Pradesh, District Courts, H.P. Administrative Tribunal and other Courts at Shimla. Stood first in Himachal Judicial Service Examination conducted in 1995 and joined as Sub Judge on 7th August, 1995. Served as Sub Judge, Rohru, Rajgarh, Nalagarh and Theog. Promoted as Civil Judge (Senior Division) on 20<sup>th</sup> March, 2004. Designated as A.C.J.M. and was appointed as Civil Judge (Senior Division)-cum-ACJM at Jawali. Served as Chief Judicial Magistrate, Hamirpur and Sirmour at Nahan. Promoted as Presiding Officer, Fast Track Court, on 12th November, 2009 and remained posted as such at Kullu, from November, 2009 to October, 2010. Stood first in Limited Competitive Examination of Judicial Officers and was appointed as Additional District & Sessions Judge. Remained posted as Additional District & Sessions Judge, Mandi, from October, 2010 to June, 2012. Was appointed as President, District Consumer Disputes Redressal Forum, and remained posted as such at Kangra at Dharamshala from June, 2012 to May, 2014. Joined as Director, Himachal Pradesh Judicial Academy on 19th May, 2014. Relinquished the charge of Director, Himachal Pradesh Judicial Academy on 24<sup>th</sup> November, 2017 to join the post of District & Sessions Judge (Leave/Training Reserve) in the Hon'ble High Court of H.P. Shimla. Joined as District & Sessions Judge, Hamirpur in the forenoon of 29.12.2018.

## **Sh. NARESH KUMAR**

**ADDITIONAL DISTRICT & SESSIONS JUDGE, HAMIRPUR, (H.P.)**



Born on 11.01.1972 at Village Dudana, Tehsil Arki, District Solan, Himachal Pradesh. Passed Matriculation examination from government Senior Secondary School, Arki in the year 1987. Did B.Com. from Govt. College, Chorra Maidan, Shimla . Did L.L.B and M.Com from Himachal Pradesh University, Shimla.Enrolled as Trainee Advocate in September, 1997, Enrolled as member of Bar Council of Himachal Pradesh in the month of September, 1998. Practiced in Civil and Criminal law at District Courts at Shimla and District Courts at Solan and Sub Division Arki. Passed Himachal Pradesh Judicial Services examination and appointed as Trainee Judge and joined as such on 10.06.2002 at Solan. Remained posted as Sub Judge cum Judicial Magistrate Chamba, Sub Judge –cum- Judicial Magistrate Ist Class,(1) Dharamsala, Civil Judge (Junior Division)-Cum-Judicial Magistrate Ist Class, (1) Hamirpur, Civil Judge (Junior Division)-cum-Judicial Magistrate Ist Class, (1) Mandi, Civil Judge (Junior division)-cum-Judicial Magistrate Ist Class, (III), Mandi ,Civil Judge( Junior Division)- cum- Judicial Magistrate Ist Class, (1), -cum- Principal Magistrate, Juvenile Justice Board, Una, and Promoted as civil Judge (Senior Division) and joined as such on 5.11.2009 at Una. Also remained posted as Civil Judge(Sr. Division)-cum-JMIC(1) Palampur, Civil Judge-cum-JMIC(1) AMB, Administrative Officer HP State Legal Service Authority Shimla, Civil Judge(Sr. Div)-cum-Chief Judicial Magistrate Kullu. Transferred and Posted as Additional District and Sessions Judge Bilaspur at Ghumarwin and joined as such on 03-12-2018. Transferred and Posted as Additional District and Sessions Judge Hamirpur and joined as such on 27-12-2018.

**Ms. KANTA VERMA**  
**SENIOR CIVIL JUDGE-cum-CHIEF JUDICIAL MAGISTRATE,**  
**HAMIRPUR, H.P.**



Born on 31<sup>st</sup> March 1974 at Mandi HP passed Matriculation Examination from Portmore S. Sec. School Shimla in March 1989. Did Plus two Center School Shimla 1991. Did B.A. from HP University Shimla in April 1994 and thereafter Did LLB from HP university Shimla in June 1997 enrolled as trainee Advocate in September, 1997. Enrolled as member of Bar Council of Himachal Pradesh in the month of September, 1998. Practiced in Civil and Criminal law at District Court at Shimla. Appointed in Himachal Pradesh Judicial Services as Trainee Judge and joined as such on 06.06.2002. Posted as Sub Judge-cum-Judicial magistrate Una and joined as such on 20.09.2002. Remained posted as Civil Judge (Jr. Divn)-cum-JMIC, Court No. 2, Dharmshala, Civil Judge (Jr. Divn.)-cum-JMIC, Court No.2, Mandi, Civil Judge (Jr. Divn.)-cum-JMIC, Court No.2, Una and Civil Judge (Sr. Divn.) and joined as such on 26.05.2012 at Palampur. Remained as Civil Judge (Senior Division)-cum-JMIC, Court No.1, Una and thereafter posted as Civil Judge (Senior Division)-cum-ACJM, Court No.2, Amb. Remained posted as Civil Judge (Senior Division)-cum-ACJM Court No.1, Amb, Civil Judge (Senior Division)-cum-ACJM, Court No.2, Shimla and posted as Civil Judge (Senior Division)-cum-ACJM Court No.1 Shimla. Thereafter transferred and presently posted as Civil Judge (Senior Division)-cum-CJM Lahul and Spiti at Kullu and joined as such on 12-05-2016. Thereafter transferred and posted as Civil judge Senior Division Kullu and joined as such on 03-12-2018. Now Joined as Senior Civil Judge-cum- Chief Judicial Magistrate, Hamirpur w.e.f 29.12.2018.

**Ms. NEHA DAHIYA**  
**SENIOR CIVIL JUDGE -cum-Addl. Chief Judicial Magistrate,**  
**Court No. I, Hamirpur, H.P.**



Born in the family of Sh. Thakur Sain Kaisth (Retd. District & Sessions Judge) and Smt. Shila Kaisth (Retd Principal), on 06-04-1984, in District Shimla. Did schooling from Auckland House School, Shimla and graduation ( B.Sc. (Med)) from G.C.G. Sec-11, Chandigarh. Pursued law from Punjab University, Chandigarh in the year 2007. Topped Himachal Judicial Service examination held in the year 2008. Joined as Civil Judge (Jr. Div.)-cum-Judicial Magistrate in Ghumarwin, District Bilaspur, H.P.. Completed LL.M during service through correspondence from Kurukshetra University. Served on the same post at Kangra, Nahan and Kasauli. Got promoted as Civil Judge (Sr. Div.)-cum-ACJM and joined as Secretary, District Legal Services Authority, Kangra at Dharamshala on 14-1-2016. Now Joined as Senior Civil Judge-cum-Addl. Chief Judicial Magistrate, Hamirpur w.e.f 28.12.2018.

**Ms. DIVYA JYOTI PATIAL**  
**SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY**  
**HAMIRPUR, DISTRICT HAMIRPUR, H.P**



Born on 1st June 1983 at Sarkaghat, District Mandi. Passed matriculation from Dayanand Public School, Shimla. Did graduation from St. Bede's College, Shimla and passed LLB from Himachal Pradesh University, Shimla. Enrolled as an Advocate with Bar Council of Himachal Pradesh in 2008. She completed her LL.M from Kurukshetra University through correspondence. Stood First in Himachal Judicial Services Examination conducted in 2009 and after undergoing training at H.P. Judicial Academy, Shimla joined as Civil Judge (Junior Division) on 17th July, 2010 at Hamirpur(HP). Thereafter, remained posted as such at Una, Nurpur and Nalagarh. On promotion Senior Civil Judge-cum-(ACJM), joined as Secretary, District Legal Services Authority, Hamirpur, H.P. on 12.03.2018.

District Courts Hamirpur H.P.

**Ms. SHIKHA LAKHANPAL**  
**Civil Judge-cum- Judicial Magistrate 1<sup>st</sup> Class,**  
**Court No. -II, Hamirpur, H.P.**



Born on 27th June in the family of Sh. Rattan Singh Thakur (Retd. District and Sessions Judge) and Smt. Deepika Thakur at Bilaspur, Himachal Pradesh. Did her matriculation from D.A.V. Bilaspur, Bsc. (Medical) from R.K.M.V. Shimla and L.L.B. From Punjab University, Chandigarh. While doing L.L.M. from Punjab University she cleared Punjab Judicial Services, 2011. She did her induction training from Chandigarh Judicial Academy for seven months and in the meantime she also topped Himachal Pradesh Judicial Services, 2012. She joined Himachal Pradesh Judicial Services on 04.02.2013 and after completion of training got posted as Civil Judge-cum-JMIC Dharamshala on 07.08.2013. Thereafter, transferred and posted as JMIC –cum- Principal Judge Juvenile Justice Board, Court No. 1 Dharamshala. Remained Civil Judge (Jr. Division) -cum- JMIC, Court No. 4, Mandi and Court No. 3, Mandi, thereafter joined as Civil Judge (Jr. Division) -cum- JMIC, Court No. 2, Mandi on 02-01-2017. After transfer joined as Civil Judge-cum- Judicial Magistrate 1<sup>st</sup> Class, Court No. II, Hamirpur on 28.12.2018.

**Ms. Anshu Chaudhary**  
**Civil Judge-cum-Judicial Magistrate 1<sup>st</sup> Class,**  
**Court No. -III, Hamirpur, H.P.**



Born on 02.01.1985 in Mahadev village of Tehsil Sundernagar, District Mandi (H.P.). Did Schooling from B.S.L. Sr. Sec. Model School , Sundernagar and graduated in commerce from Maharaja Laxman Sen Memorial Collage Sundernagar, did LLB from campus of Himachal Pradesh University Shimla. Got enrolled as an Advocate in the Bar Counsel of Himachal Pradesh in 2008. Practiced Law at Sundernagar Courts , District & Sessions Courts Mandi and Punjab & Haryana High Court at Chandigarh. In the meanwhile, got selected in State Bank of India and served there as Assistant Manager (Law). Thereafter cleared the H.P. Judicial Services examination 2013 and stood FIRST in the said examination. Joined at H.P. Judicial Academy, Shimla on 21-12-2013 and on 24-04-2014 assumed charge of Civil Judge (Jr. Division)-cum-Judicial Magistrate, Court No (VIII) Shimla. Thereafter , transferred and posted as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. 5, Shimla (H.P) w.e.f 14-01-2016 to 05-11-2016. On transfer joined at Hamirpur (H.P.) on 11-11-2016 in Court No. III, Hamirpur H.P. and again transferred and posted as Civil Judge –cum- JMIC, Court No. II, Hamirpur H.P. w.e.f. 02-01-2017. After transfer now joined as Civil Judge-cum-JMIC, Court No III, Hamirpur on 28-12-2018.

**Sh. GAURAV CHAUDHARY**  
**Civil Judge-cum-Judicial Magistrate 1<sup>st</sup> Class,**  
**Court No. -IV, Hamirpur, H.P.**



Born on 3rd October 1984. Did matriculation from Sudha Model School, Amb, District Una (H.P.), 10+2 from D.A.V. Senior Secondary School, Una (H.P.) and B.A.LL.B (Hons.) from New Law College, Bharti Vidyapeeth University Pune, Maharashtra. Enrolled as an advocate in the Bar Council of Shimla in 2007 and practiced in District Courts Una and Sub-Divisional Courts Amb (H.P.). Appointed to the post of Senior Law Officer in Hindustan Petroleum Corporation Limited (Indian State owned oil & Natural Gas Nav Ratna Company) on 01.12.2009. Joined Himachal Pradesh Judicial Services in the year 2015. Remained posted as Civil Judge (Jr. Divn.)-cum-Judicial Magistrate , Court No. VII , Shimla (H.P.) w.e.f. 14-01-2016 to 05-11-2016. Joined as such in Court No. IV, Hamirpur (H.P.) on 11-11-2016. Thereafter remained posted as Civil Judge -cum-JMIC, Court No. III, Hamirpur H.P. w.e.f. 02-01-2017. Now Joined as Civil Judge –cum-JMIC, Court No. IV, Hamirpur on 28.12.2018.